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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
CRA No. 1786 of 2014**
(MANENDRA SINGH AND OTHERS Vs THE STATE OF MADHYA PRADESH)

Dated : 02-03-2023

*Shri Manish Datt - Senior Advocate with Shri Siddharth K Sharma -
Advocate for the appellants.*

Shri Aditya Gupta - Panel lawyer for the respondent-State.

Shri Shivam Singh â€“ Advocate for the objector.

With the consent of both the parties, the matter is heard finally.

Reserved for judgment.

**(RAJENDRA KUMAR (VERMA))
JUDGE**

DevS

